

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4763
TO BE ANSWERED ON 30.03.2017

BENEFICIARIES UNDER NRLM

4763. SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the extent to which the people belonging to the most deprived sections of society, viz. differently abled persons, aged people, most weaker tribal groups and other weaker sections of the society have been benefited under the National Rural Livelihoods Mission (NRLM) during the last two years; and
- (b) if so, the details thereof, State/UTwise?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): The Government is implementing Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY – NRLM) (earlier called as National Rural Livelihoods Mission) across the country in a mission mode with the objective of organizing the rural poor women into Self Help Groups (SHGs), and continuously nurturing and supporting them to take economic activities till they attain appreciable increase in incomes over a period of time to improve their quality of life and come out of abject poverty. This objective is sought to be achieved by organizing one woman member from each rural poor household into Self Help Groups (SHGs), their training and capacity building, facilitating their micro-livelihoods plans, and enabling them to implement their livelihoods plans through accessing financial resources from their own institutions and the banks. The programme primarily focusses on adequate coverage of more vulnerable sections of the society such that 50% of the beneficiaries are Scheduled Castes / Scheduled Tribes, 15% are minorities and 3% are persons with disability. The Mission also supports the formation of exclusive SHGs of elderly people and persons with disability which may include both men and women. All the benefits of programme are provided to these elderly SHGs. A statement indicating the number of disabled/Scheduled Castes/Scheduled Tribes household covered under DAY-NRLM is enclosed as **Annexure I**.

Annexure-I referred in reply to part (a) and (b) of the Lok Sabha Unstarred Question No. 4763 for answer on 30-03-2017

House Hold Covered under DAY-NRLM

S.No.	State	SC		ST		Disabled	
		2014-15	2015-16	2014-15	2015-16	2014-15	2015-16
1	ANDHRA PRADESH	0	0	0	0	0	0
2	ASSAM	1234	16453	1980	34590	7	1256
3	BIHAR	58175	346487	1106	16824	43	472
4	CHHATTISGARH	899	11451	2681	54119	3	2386
5	GUJARAT	417	23044	1931	106479	0	48
6	JHARKHAND	1249	18250	7308	68722	49	564
7	KARNATAKA	9810	30533	6514	20903	224	661
8	KERALA	152342	4838	1180	2932	1	2
9	MADHYA PRADESH	4012	76082	28898	274938	11	444
10	MAHARASHTRA	2808	25284	5488	58016	223	3499
11	ODISHA	987	12536	1429	23098	0	895
12	RAJASTHAN	3080	68123	3776	104007	24	2938
13	TAMIL NADU	6072	42336	349	2434	3142	10831
14	TELANGANA	0	0	0	0	0	0
15	UTTAR PRADESH	4765	81715	63	4509	179	10561
16	WEST BENGAL	31805	52463	14607	9468	252	45
17	HARYANA	592	5596	0	0	4	86
18	HIMACHAL PRADESH	407	1605	46	60	0	1
19	JAMMU AND KASHMIR	323	3344	53	1650	0	2
20	PUNJAB	145	8472	0	0	1	2
21	UTTARAKHAND	167	1361	465	1343	0	1
22	ARUNACHAL PRADESH	0	0	0	0	0	0
23	MANIPUR	0	0	0	0	0	0
24	MEGHALAYA	0	30	439	6160	0	24
25	MIZORAM	0	0	71	500	0	0
26	NAGALAND	0	0	120	391	0	0
27	SIKKIM	0	0	0	0	0	0
28	TRIPURA	2	974	195	4747	0	0
29	GOA					0	
	Total:	279291	830977	78699	795890	4163	34718

